as water and electricity have been made available recently.

(c) No.

U.S. AD

4096. SHRI VIRENDRAKUMAR SHAH : Will the Minister of FINANCE be pleased to state :

(a) the amount of aid which is likely for India out of the \$ 1,773 million set apart by the U.S.A. Government for the war on poverty programme during this year; and

(b) the projects and schemes for which this aid is proposed to be utilised?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The U.S. Government's war on poverty programme is entirely a domestic programme in the United States with the objective of increasing opportunities for employment, health, social welfare, etc. for lower income groups. The question of India getting any amounts from it does not, therefore, arise.

GUJARAT REFINERY

4097. SHRI VIRENDRAKUMAR SHAH : Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to refer to the reply given to Starred Question No. 133 on the 19th February, 1968 and state :

(a) when the projects of an aromatic plant and a naphtha cracker in the public sector in Baroda will be completed; and

(b) what will be their respective costs and foreign exchange contents ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RA-MAIAH): (a) The aromatics plant for the manufacture of xylenes and DMT near Baroda is expected to be commissioned during 1971 while the naphtha cracker in the same vicinity is likely to be commissioned during 1972. (b) The aromatics project is estimated to cost about Rs. twenty-one crores with a foreign exchange content of Rs. six crores. The naphtha cracker plant is estimated to cost about Rs. 15 crores with a foreign exchange content of Rs. 6 crores.

EXEMPTION UNDER SECTION 88 OF THE INCOME-TAX ACT, 1961

4098. SHRI N. K. SANGHI : Will the Minister of FINANCE be pleased to state :

(a) the number of applications for exemption under section 88 of the Income-tax Act, 1961, received by the Commissioners during the period from the 1st April, 1965 to the 31st December, 1967;

(b) the number of applications which are pending for more than six months; and

(c) the reasons for the delay in their disposal ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The requisite information is being collected from the Commissioners of Incometax and will be laid on the Table of the House on receipt.

PRICES OF QUININE AND QUININE SALTS

4099. SHRI MAHADEVAPPA (Rampur) : Will the Minister of PET-ROLEUM AND CHEMICALS be pleased to state :

(a) whether Governments of Madras and West Bengal have effected any increase in the prices of Quinine and Quinine salts;

(b) if so, when they have been increased and to what extent;

(c) when Government gave an approval of the increase in the prices; and

(d) if not, the action Government propose to take in the matter ?